

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.786

TO BE ANSWERED ON FRIDAY THE 14TH DECEMBER, 2018
AGRAHAYANA 23, 1940 (SAKA)

GST

786. SHRI NAGAR RODMAL:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government is planning to charge 18 per cent GST on pollution under control certificate for vehicles; and

(b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): Supply of any service, unless specifically exempt is taxable. However, no GST is payable by the supplier of service if aggregate turnover in a financial year does not exceed twenty lakh rupees. There is no plan to change rate of GST on issuance of Pollution Control Certificate for vehicles.

(b): Does not arise in view of the answer at (a) above.
